

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/3908/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 8th June, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJ/BAK/2022/1299 dtd. the 7th June, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.06.2022 along with station leave permission from the morning of 06.06.2022 till the morning of 07.06.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/3909/A, dated , 08-06-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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